

## LOK SABHA DEBATES

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### LOK SABHA

Saturday, April 16, 1960/Chaitra 27,  
1882 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Third Five Year Plan

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\*1515. { Shri Ram Krishan Gupta:  
          { Shrimati Mafida Ahmed:  
          { Shri D. C. Sharma:

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 1668 on the 18th December, 1959 and state the nature of instructions given to State Governments for asking Panchayats, Blocks and District Advisory Committees to give suggestions in regard to the draft of the Third Five Year Plan?

**The Deputy Minister of Planning (Shri S. N. Mishra):** The matter was considered in the conference of the State Planning Secretaries held on 21st March, 1960. It was agreed that District and Block plans should generally include programmes for agricultural production, development of co-operatives, village industries, elementary education, rural water supply and programme of rural minimum amenities, and works programme for the fuller utilisation of manpower resources in rural areas. In the preparation of these plans, Panchayats, Panchayat Samitis or Block Development Committees, and Zilla Parishads

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or District Advisory Committees will have to play an active role. Further action in this respect will, therefore, be taken by the State Governments in consultation with these bodies.

**Shri Ram Krishan Gupta:** Sir, the question was, what instructions will be given to State Governments for asking Panchayats, Blocks and District Advisory Committees to give suggestions in regard to the draft of the Third Five Year Plan. May I know whether such suggestions have been given to State Governments or not?

**Shri S. N. Mishra:** All these things have been discussed in a very detailed manner in the conference of the State Planning Secretaries with this very intention that the village panchayats or the members of these bodies would have clear directions as to how they have to work.

**Shri Ram Krishan Gupta:** In view of the fact that the draft of the Third Five Year Plan is going to be finalised very shortly, may I know whether it is possible to consult these committees and ask for their suggestions before the draft of the Third Plan is finalised?

**Shri S. N. Mishra:** We have nearly a year to go so far as the finalisation of the draft of the Third Plan is concerned. So, to my mind, there is enough time for the purpose the hon. Member has in view.

**Shri D. C. Sharma:** May I know if these various bodies to which the hon. Minister referred in his reply were going to consider this matter actively? May I also know to what authority will these bodies send their proposals and by what time they are ex-

pected to send those proposals to that authority?

**Shri S. N. Mishra:** Now the authorities are very much decentralised and dispersed. So, at every level there are officials who will actively attend to these matters. Say, for example, Block committees—there we have got the block officers. Similarly, the village panchayats can also have the assistance and cooperation of other officials who have to do with panchayats. So, the question of their sending their proposals to further authorities is not so important as it appears to the hon. Member. But about the time aspect, we can only say that the suggestions of these bodies would be available well in time for the preparation of the final Plan.

**Shri D. C. Sharma:** I agree with the hon. Minister that the question of consideration is not very important. I agree with him. But may I know whether these Panchayats, Blocks and District Advisory Committees and Zilla Parishads or District Advisory Committees will send their suggestions direct to the Planning Commission or they will send these suggestions to the State Governments?

**Shri S. N. Mishra:** The Planning Commission is not the body to receive these proposals from the local institutions. It is the State Governments which will have all these local plans and they will try to fit them in their own State Plans.

**Shri Narasimhan:** Is it contemplated that the State Governments will have separate cells to collect all this information and consider them?

**Shri S. N. Mishra:** We leave the arrangements to be made by the State Governments. It is a matter of their convenience if they want to establish any separate cells for the purpose. This is a suggestion which the State Governments might well consider.

**Shri Braj Raj Singh:** The experience in the past has shown that whatever suggestions or recommendations are made by the lower committees, they are not accepted by the higher committees. May I know whether it has been ensured that whatever suggestions are made in the finalisation of the Third Five Year Plan by the bodies like Panchayats, Panchayat Samitis or Block Development Committees and Zilla Parishads or District Advisory Committees will be given due consideration? May I also know whether these suggestions will come only through the officials or they will also come through the elective bodies as such?

**Shri S. N. Mishra:** I am not quite able to understand what the hon. Member means by the rejection of recommendations by a higher body. In every case the character of the higher body would differ. Say, for example, if there are suggestions from the Block Committees, then they would probably be considered by a committee at the district level on which non-officials are also represented. So, all these people will have in their view all the considerations as the hon. Member would like to urge. But if on an overall view of the resources and all that it is found necessary by these committees to reject some of the recommendations, I do not think anyone can take any objection to it.

**Shri Hem Barua:** On a previous occasion the hon. Minister was pleased to say that the Planning Commission was going to send suggestions to the State Governments. Now, it transpires that the Draft Plan is already ready, but the suggestions by the Planning Commission to the State Governments and the material from the panchayats and other people's organisations are not yet collected. They are yet to come. How does the Government compromise the two statements?

**The Minister of Labour and Employment and Planning (Shri Nanda):** Sir, I would like to say something about this very important matter. I think this is the feeling in the House that there should be a much more active and real participation by the people in the forming of the ideas regarding the Third Plan. They have their own limitations and they cannot say something about highly technical and other matters. But there are some aspects of the Plan about which they are concerned and, therefore, they should say something. In the case of the Second Plan there were various stages at which discussions took place and they were also brought up. But in this case, I think, as my colleague pointed out, at the moment what has been done is that the States have been told that this will be roughly the order of increase in the size of the Plan and they may through their working groups and other means bring out their ideas to the Planning Commission. And they had the means also of consulting other bodies. Now the broad outline is there. Then will come really the more important part of fixing priorities and all that. I think, the suggestion that those panchayats and others should consider actively these things is quite proper. But there may be differences in the lower bodies. Therefore, it cannot be that there is going to be one suggestion from all the lower bodies. But they must be given due consideration as the hon. Member said.

The other point was, whether the suggestions will come only through the official channels, or they will come through the channel of the elected representatives of the people also. We are going to have, as we did in the case of the Second Five Year Plan, the Members of Parliament devoting themselves to a consideration of the Draft Outline in a number of committees.

There they bring to bear on the formulation of the Plan the ideas of

the people. Similarly, I think, the same should be done even at the lower levels by the States.

**Shri Venkatasubbaiah:** Apart from giving suggestions to the State Governments, may I know whether this Government proposes to issue a broad questionnaire outlining the different aspects of planning and also about implementing the suggestions of the various panchayats, panchayat samitis and zilla parishads?

**Shri Nanda:** The issues will have been stated in the broad outline.

**Import of Streptomycin and Dihydrostreptomycin**

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\*1516. { **Shri Subodh Hansda:**  
**Shri R. C. Majhi:**  
**Shri S. C. Samanta:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the imports of streptomycin and dihydrostreptomycin are still made through Hindustan Antibiotics Ltd.;

(b) if so, what is the object of importing them through Hindustan Antibiotics Ltd.; and

(c) whether any profit has been made in these imports?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The object is to spend the minimum possible foreign exchange on the imports by procuring supplies at the cheapest possible price.

(c) No, Sir. the Hindustan Antibiotics Ltd., charges only 5% on the landed cost to cover their handling and service expenses.

**Shri Subodh Hansda:** As the production of streptomycin and dihydrostreptomycin will commence from 1961, may I know whether the import of streptomycin will continue beyond 1961?